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**Title: Supreme Court, High Courts and District Courts (Use of Official Languages) Bill, 2022\***

**श्री गोपाल शेटी (मुम्बई उत्तर) :** महोदय, मैं प्रस्ताव करता हूँ कि उच्चतम न्यायालय, उच्च न्यायालयों और जिला न्यायालयों की कार्यवाहियों में राजभाषा का प्रयोग और उससे तत्संसक्त या आनुषंगिक विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill to provide for the use of official languages in the proceedings of the Supreme Court, High Courts and district courts and for matters connected therewith and incidental thereto.”

*The motion was adopted.*

**श्री गोपाल शेटी:** महोदय, मैं विधेयक को पुरःस्थापित करता\*\* हूँ।

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**HON. CHAIRPERSON:** Item No. 111. Shri Abdul Khaleque – not present.

Item No. 112 – Dr. Sujay Vikhe Patil – not present.

Item No. 113 – Dr. Sujay Vikhe Patil – not present.

Item No. 114. Shri Jayant Sinha – not present.

Item No. 115. Shri Kuldeep Rai Sharma – not present.

Item No. 116. Shri Kuldeep Rai Sharma – not present.

Item No. 117. Shri Balubhau *alias* Suresh Narayan Dhanorkar – not present.

Item No. 118. Shri Balubhau *alias* Suresh Narayan Dhanorkar – not present.

Item No. 119. Shri Uttam Kumar Reddy – not present.

Item No. 121. Shri Srinivas Kesineni – not present.

Item No. 122 - Unmesh Bhaiyyasaheb Patil